

**GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES**

**LOK SABHA
UNSTARRED QUESTION No. 1223
TO BE ANSWERED ON 30th JULY, 2024**

PMMSY in Andhra Pradesh

**1223 Shri G M Harish Balayogi:
Shri Putta Mahesh Kumar:
Shri Pradut Bordoloi:**

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** मत्स्य पालन, पशु पालन और डेयरी मंत्री be pleased to state:

(a) the details and total number of projects initiated and completed under the Pradhan Mantri Matsya Sampada Yojana (PMMSY), their present status and proposed timeline for completion of those under progress, State-wise and district-wise including Andhra Pradesh, particularly for Dr. BR Ambedkar Konaseema and Eluru district;

(b) the details and total number of beneficiaries (male, female and others) under the yojana during each of the last five years, State and district-wise including Andhra Pradesh, particularly for Dr. BR Ambedkar Konaseema and Eluru district;

(c) the total amount of funds allocated and utilised under the yojana during each of the last five years, State and district-wise including Andhra Pradesh particularly for Dr. BR Ambedkar Konaseema and Eluru district;

(d) the details regarding the steps undertaken under this scheme in regards to development of fishing harbours, fish landing centres and Integrated Aqua Parks in Andhra Pradesh;

(e) whether the Government has undertaken any projects/promotional activities/campaigns to increase awareness of the said scheme in Andhra Pradesh and if so, the details thereof; and

(f) whether the Government has considered introducing any incentives to increase the number of young fishermen and women availing the benefit under this scheme and if so, the details thereof?

ANSWER

**THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)**

(a): The Department of Fisheries, Government of India under Pradhan Mantri Matsya Sampada Yojana (PMMSY) has approved the proposals of Government of Andhra Pradesh at a total cost of Rs.2337.18 crore with central share of Rs.658.74 crore during last four years (2020-24) for implementation of 38 (32 beneficiary oriented and

6 Non-beneficiary-oriented) activities in fisheries and aquaculture sector, including welfare of fishermen and infrastructure projects such as fishing harbour and fish landing centre, aqua park, brood banks etc. Details of the activities sanctioned and completed under PMMSY, as reported by the Government of Andhra Pradesh are furnished at Annexure-I. Status of the activities implemented under PMMSY in Dr. BR Ambedkar Konaseema and Eluru Districts are furnished at Annexure-II.

(b): The PMMSY is being implemented for a period of five years from 2020-21 to 2024-25 in all States and Union Territories including Andhra Pradesh. State-wise number of beneficiaries covered under PMMSY during last four years are furnished at Annexure-III. Beneficiaries under PMMSY in Dr. BR Ambedkar Konaseema and Eluru Districts during last four years are furnished as below:

Beneficiary	DR. BR Ambedkar Konaseema District	Eluru District
Male (numbers)	121	134
Female (numbers)	80	66
Total	201	200

(c): Details of state-wise funds released and utilized under PMMSY during last four years is furnished at Annexure-IV. Central fund released and utilized under PMMSY in Dr. BR Ambedkar Konaseema and Eluru Districts of Andhra Pradesh are furnished below:

(Rupees in lakh)

Beneficiary	DR. BR Ambedkar Konaseema District	Eluru District (Rupees in lakh)
Fund released	311.11	557.10
Fund utilized	306.67	551.09
Total	617.78	1108.19

(d): Details of projects approved for development of 03 fishing harbours, 06 fish landing centre and 01 Aqua Park in Andhra Pradesh are furnished at Annexure-V.

(e): Government of Andhra Pradesh has reported that during the last four years, the State has conducted 68 outreach programmes to increase the awareness of Pradhan Mantri Matsya Sampada Yojana across the State. Besides, the 'Sagar Parikrama' a massive outreach program was conducted during January, 2024 by the DoF, GoI to disseminate awareness amongst the fishers, coastal communities and stakeholders about government schemes including PMMSY, Kisan Credit Card (KCC) to fishers and fish farmers, Fisheries and Aquaculture Infrastructure Development Fund (FIDF), etc.

(f): Under PMMSY, Government financial assistance is provided at 40% of the unit cost of the activity to General (Male) beneficiaries and 60% to Schedule Caste, Schedule Tribe and Women beneficiaries including young fishermen and women. Besides, 350 multipurpose support services-Sagarmitras for engagement of youth in fishermen villages of Andhra Pradesh have been approved under the PMMSY.

Annexure-I

Statement referred to in reply of part (a) of Lok Sabha unstarred Question No.1223 regarding PMMSY in Andhra Pradesh for answer on 30th July, 2024-present status of activities approved under PMMSY to Government of Andhra Pradesh.

Sl. No.	Name of the activities	Sanctioned unit	Completed unit
(i)	(ii)	(iii)	(iv)
1	Fresh water Fin fish Hatcheries	5	1
2	Brackish water fish Hatcheries	10	3
3	Brackish water Biofloc ponds	50	10
4	Fresh water Biofloc ponds	47	9
5	Stocking of fingerlings in reservoirs	191400 ha	76810 ha
6	Recirculatory Aquaculture Systems	64	8
7	Ice Plant	16	3
8	Large feed mill	4	2
9	Open sea cage culture	60	11
10	Cages in reservoir	100	0
11	Motor cycles with Ice box	800	734
12	Insulated vehicles	200	90
13	Deep Sea fishing vessels	50	3
14	Bio-toilets	10	5
15	Disease diagnostic and quality testing laboratory	2	1
16	Mobile laboratory	8	2
17	Replacement of boats and nets	2191	108
18	Fish Retail Market	100	10
19	Fish value added enterprises units	75	19
20	Live fish vending centers	245	147
21	Construction of Fish kiosks	750	86
22	Construction of Fish kiosks	3865	1914
23	Three wheeler with ice box	400	64
24	E-platform	1	1
25	Brood Bank	1	1
26	Sagar Mitras	350	318
27	Livelihood & Nutritional support	319720	319720
28	Fishing harbours	3	0
29	Fish Landing Centres	6	0
30	Integrated Aqua Park	1	0
31	Pearl culture units	50	0
32	Artificial Reefs	22	0
33	Communication and Tracking Devices	4484	0

Annexure-II

Statement referred to in reply of part (a) of Lok Sabha unstarred Question No.1223 regarding PMMSY in Andhra Pradesh for answer on 30th July, 2024-present status of activities implemented under PMMSY in Dr. BR Ambedkar Konaseema and Eluru Districts of Andhra Pradesh.

Sl. No.	PMMSY Component	DR. BR Ambedkar Konaseema District		Eluru District	
		Sanctioned units	Completed units	Sanctioned units	Completed units
(i)	(ii)	(iii)	(iv)	(v)	(vi)
1	Fish retail Market (Hub)	4	2	4	1
2	Fish value added enterprises units	3	0	4	2
3	Live fish vending centers	11	8	16	13
4	Construction of Fish kiosks	31	0	31	12
5	Construction of Fish kiosks	191	154	261	141
6	Three wheeler with ice box	16	2	31	6
7	Biofloc ponds for Brackish water	4	0	3	0
8	Biofloc ponds for Fresh water	1	0	0	0
9	Stocking of fingerlings	3550 ha	0	5467	4467
10	Large RAS systems	1	0	0	0
11	Ice Plants- 10T	1	1	0	0
12	Ice Plants- 50T	1	1	1	0
13	Open sea cage culture	5	0		
14	Large feed mill	0	0	2	2
15	Disease diagnostic and quality testing laboratory and mobile laboratory	0	0	2	0
16	Installation of cages in reservoir	4	0	6	0
17	Motor cycles with Ice box	25	20	27	16
18	Insulated vehicles	8	5	8	2
19	Deep Sea fishing vessels	6	0		
20	Bio-toilets in mechanised fishing vessels	10	5	0	0
21	Provide boats (replacement) & nets	136	0	0	0
22	Sagar Mitras	18	18	0	0
15	Livelihood and Nutritional Support	17096	17096	0	0
16	Artificial Reefs	1	0	0	0

Annexure-III

Statement referred to in reply of part (c) of Lok Sabha unstarred Question No.1223 regarding PMMSY in Andhra Pradesh for answer on 30th July, 2024- State-wise number of beneficiaries under PMMSY during last four years.

Sl. No.	State/UT	Women Beneficiary	Scheduled Caste	Scheduled Tribes	General Beneficiary	Total
1	Andhra Pradesh	510	2023	292	118559.00	121384.00
2	Andaman & Nicobar	396	0	239	780.00	1415.00
3	Arunachal Pradesh	0	0	803	611.00	1414.00
4	Assam	7592	7493	7021	29336.00	51442.00
5	Bihar	3884	2141	316	59731.00	66072.00
6	Chhattisgarh	1962	570	1510	55193.00	59235.00
7	Daman & Diu and D & N H	2	0	23	5.00	30.00
8	Delhi	8	2	0	25.00	35.00
9	Goa	222	41	55	308.00	626.00
10	Gujarat	4129	2603	6916	7081.00	20729.00
11	Haryana	1719	909	0	1999.00	4627.00
12	Himachal Pradesh	570	788	99	4737.00	6194.00
13	Jammu & Kashmir	26	2078	341	48535.00	50980.00
14	Jharkhand	1805	543	1249	1824.00	5421.00
15	Karnataka	9534	1955	994	40435.00	52918.00
16	Kerala	636	315	108	182293.00	183352.00
17	Ladakh	0	0	175	85.00	260.00
18	Lakshadweep	182	34	533	2466.00	3215.00
19	Madhya Pradesh	3089	2085	8972	29773.00	43919.00
20	Maharashtra	2320	1662	1154	11981.00	17117.00
21	Manipur	468	383	569	839.00	2259.00
22	Meghalaya	297	0	1803	0.00	2100.00
23	Mizoram	3231	100	17649	0.00	20980.00
24	Nagaland	152	0	2823	0.00	2975.00
25	Odisha	1750	6915	316	29084.00	38065.00
26	Puducherry	195	121	0	58951.00	59267.00
27	Punjab	300	72	0	1110.00	1482.00
28	Rajasthan	220	31	26	2619.00	2896.00
29	Sikkim	10	5	2255	0.00	2270.00
30	Tamil Nadu	652	768	0	190351.00	191771.00
31	Telangana	390	4227	1967	31685.00	38269.00
32	Tripura	578	3906	7087	7101.00	18672.00
33	Uttar Pradesh	4415	1187	0	13747.00	19349.00
34	Uttarakhand	279	248	92	1061.00	1680.00
35	West Bengal	470	1201	127	3227.00	5025.00
	Total (A)	51523.00	44406.00	65387.00	935532.00	1097445.00

Annexure-IV

Statement referred to in reply of part (c) of Lok Sabha unstarred Question No.1223 regarding PMMSY in Andhra Pradesh for answer on 30th July, 2024 - State-wise fund released and utilized under PMMSY during last four years.

(Rupees in lakh)

S. N	States/UTs	Total Funds released	UC Submitted
1	A & N Islands	696.70	475.70
2	Andhra Pradesh	48297.94	23220.15
3	Arunachal Pradesh	8029.40	5681.80
4	Assam	17731.89	13379.66
5	Bihar	7928.31	3139.61
6	Chhattisgarh	15569.40	11249.19
7	Daman & Diu	178.90	6.61
8	Delhi	163.30	124.72
9	Goa	4405.68	2346.13
10	Gujarat	6516.70	3554.33
11	Haryana	10151.73	6960.68
12	Himachal Pradesh	3813.69	2631.95
13	Jammu & Kashmir	7961.80	6718.78
14	Jharkhand	8570.76	4800.63
15	Karnataka	29958.72	20612.57
16	Kerala	31842.33	21331.19
17	Ladakh	526.55	319.76
18	Lakshadweep	1419.12	68.01
19	Madhya Pradesh	16345.06	10946.90
20	Maharashtra	27877.83	14332.93
21	Manipur	2944.63	1944.63
22	Meghalaya	3596.21	2195.32
23	Mizoram	5216.48	3966.47
24	Nagaland	5040.72	4373.26
25	Odisha	20983.27	12617.72
26	Pondicherry	5713.91	2305.76
27	Punjab	2476.27	1144.56
28	Rajasthan	364.12	197.82
29	Sikkim	2300.25	1227.70
30	Tamil Nadu	13631.12	6901.68
31	Telangana	5582.93	2745.34
32	Tripura	5859.84	3498.50
33	Uttar Pradesh	22357.30	19168.46
34	Uttarakhand	8780.37	5102.76
35	West Bengal	5075.97	2417.00
	Total	357909.20	221708.28

Annexure-V

Statement referred to in reply of part (d) of Lok Sabha unstarred Question No.1223 regarding PMMSY in Andhra Pradesh for answer on 30th July, 2024- steps undertaken for development of fishing harbours, Fish Landing Centres and Integrated Aqua Park approved under PMMSY to Government of Andhra Pradesh.

Sl. No	Project Name and Location	Cost of the project (Rs. in Crore)
(i)	(ii)	(iii)
1	Development of Pudimadaka fishing harbour in Anakapalli District	387.00
2	Development of Budagatlapalem fishing harbour in Srikakulam District	386.20
3	Development of Kothapatnam fishing harbour in Prakasam District	364.00
4	Bheemili fish landing centre in Visakhapatnam District	24.864
5	Chintapalli fish landing centre in Vizianagaram District	23.736
6	Rajayyapeta fish landing centre in Anakapalli District	24.774
7	Rayadaruvu fish landing centre in Tirupati District	23.90
8	Dhondavaka Fish landing Centre in Anakapalli District	23.90
9	Uppalanka Fish landing centre in Kakinada District	5.74
10	Integrated Aqua Park	88.08
	Total	1352.194
